

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **04.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/104(CHE)2020
NAME OF THE PETITIONER(S) : Shriram City Union Finance Ltd
NAME OF THE RESPONDENTS : Marg Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. R Umashankar for the Petitioner.

Ld. Counsel Shri. Gajendran Ravi for the Respondent.

Ld. Counsel for the parties submit that the parties have almost reached to the settlement. The terms of the settlement are being finalized.

List the petition for reporting settlement / hearing on **18.06.2024**.
(physical hearing). Last opportunity.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)